


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX
NEW DELHI

ORDER

With the approval of the Learned Principal District & Sessions Judge, South District, the following transfer and posting is hereby made with immediate effect:-

| S. No | Name of Personal Assistant | From | To |
|-------|--|---|---|
| 1. | <u>Ms. Renu Dua</u> Sr. Personal Assistant E.C.67808138 | Sr.PA in the Office Pool, South District, Saket Courts Complex, New Delhi | Sr.PA in the Court of Sh. Anil Kumar, Ld. ASJ-03, South District, Saket Courts Complex, New Delhi |

Note:- (i) The Transfer & Posting Order No. Admn.I/P&T/SD/Saket/2022/12633-644 dated 02.6.2022 with respect to Sh. Navin Gupta, PA, EC.63012420 hereby stands cancelled.

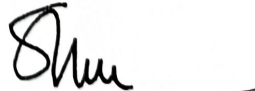

(Atul Kumar Garg)
Officer In-Charge (Admn.I)
PO-MACT, South District,
Saket Courts Complex
New Delhi

No. Admn.I/P&T/SD/Saket/2022/ 12837-848

Dated, New Delhi the 06-06-2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official(s) concerned.
11. Dealing official, LAYERS seat for uploading on LAYERS.
12. Guard File.


(Branch Incharge)
Administration Branch-I
South District, Saket Courts Complex
New Delhi